

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.01.2024**

**COURT OF REGISTRAR**  
**(VIRTUAL MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 385 of 2024 in Comp. App. (AT) No. ___ of 2024	Murphy Steel Vs. Gujarat Wedge Wire Screens Ltd.	Naman Singhal
<b>2.</b>	I.A. No. 386 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Dinesh Kataria Vs. Sare Gurugram Pvt. Ltd. & Ors.	Harshit Batra
<b>3.</b>	I.A. No. 397 of 2024 in Comp. App. (AT) No. 15 of 2024	Patanjali Foods Ltd. Vs. Benzion Trades & Agencies Private Ltd., In Liquidation (Through Its Liquidator Prakash Shenoy)	Shivangi Rana
<b>4.</b>	I.A. No. 424 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Jasjit Singh Dhama Vs. Nirvana Nest Buildcon Private Ltd. & Ors.	Jitendra Kumar
<b>5.</b>	I.A. No. 425 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Bhavesh Rathod Vs. IGOPL Offshore Private Ltd. & Anr.	Bhargavi Kannan
<b>6.</b>	I.A. No. 426 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Niilesh Chedaa Vs. National Financial Reporting Authority	Karan Malhotra
<b>7.</b>	I.A. No. 446 of 2024 in Comp. App. (AT) No. ___ of 2024	Kailash Sinhal And Another Vs. Registrar Of Companies, NCT of Delhi & Haryana	Nikita Goel
<b>8.</b>	I.A. No. 447 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1265 of 2022	Commercial Tax Department Vs. Teena Saraswat Pandey & Anr.	Shashwat Parihar

<b>9.</b>	I.A. No. 496 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1588 of 2023	Bhupendra Jivrajbhai Surani Vs. Sanika Assets Management & Investments Pvt. Ltd.	G.K. Mishra
<b>10.</b>	I.A. No. 511 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Timblo Drydocks Pvt. Ltd. Vs. Express Machines & Scaffolding Pvt. Ltd.	Abhishek Bharti
<b>11.</b>	I.A. No. 512 of 2024 in Comp. App. (AT) No. ___ of 2024	Rakesh Kumar Vs. Redefine Express Pvt. Ltd. & Ors.	Rakesh Kumar

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**By order**  
**-sd/-**  
**Assistant Registrar**